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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 28 /2009-2014
NEW DELHI, DATED 7th January, 2010

Subject: New Office address of Regional Authority Surat.

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2009-2014, the Director General of Foreign Trade hereby makes the following amendment in Appendix 1 (List of Regional Authorities and their Jurisdiction) of the Handbook of Procedure (Vol. I) 2009-2014:

S. No. 19 of Appendix 1 is amended to read as under :

S. No.	Name & address	Telephone No./ Fax No./ E-mail	Territorial Jurisdiction
19	Office of Jt. DGFT 6 th Floor, Resham Bhawan, Lal Darwaja, Surat - 395003	Tel: 0261-2423381 Fax: 0261-2452216 E-Mail: dgft-surat-guj@nic.in	Districts of Gujarat (i) Surat (ii) Valsad and (iii) Dangs

This issues in public interest.

Sd/-
(R.S.Gujral)
Director General of Foreign Trade and
Ex-Officio Special Secretary to the Govt. of India

(File No.01/93/180/41/AM09/PC-II(B)